

(9)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

O.A. No.            338/90  
T.A. No.

DATE OF DECISION 3-10-1994

Shri Narshi Shivrambhai                      Petitioner

Shri M.K. Paul                                      Advocate for the Petitioner(s)

Versus

Union of India and Others                      Respondent

Shri A.R. Kyada                                      Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr.            K. Ramamoorthy                      Member (A)

The Hon'ble Mr.            Dr. R.K. Saxena                      Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
  2. To be referred to the Reporter or not ?
  3. Whether their Lordships wish to see the fair copy of the Judgement ?
  4. Whether it needs to be circulated to other Benches of the Tribunal ?
- / NO

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Shri Narshi Shivrambhai  
Bridge Khalasi BRI Office  
Western Railway, Rajkot.

Applicant

Advocate Mr. .K. Paul

Versus

1. The Union of India  
Owing and Representing  
Western Railway,  
Through The General Manage ,  
Churchgate, Bombay.

2. The Divisional Railway Manager,  
Western Railway, Rajkot.

Respondents.

Advocate Mr. B.R. Kyada.

O R A L J U D G M E N T

In

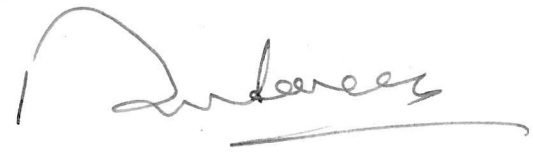
Date: 3-10-1994

O.A. 338/1990

Per Hon'ble Shri K. Ramamoorthy

Member (A)

Neither the applicant nor his counsel is present.  
Mr. B.R. Kyada is present for the respondents. Dismissed for default.



(Dr. R.K. Saxena)  
Member (J)



(K. Ramamoorthy)  
Member (A)

\*AS.